



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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নং ৪৬ দিশপুৰ, সোমবাৰ, ১৩ ফেব্ৰুৱাৰী, ২০২৩, ২৪ মাঘ ১৯৪৪ (শক)  
No. 86 Dispur, Monday, 13th February, 2023, 24th Magha, 1944 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 13th February, 2023

No. LGL.260/2022/20.— The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 9th February, 2023 is hereby published for general information.

### ASSAM ACT NO. VIII OF 2023

(Received the assent of the Governor on 9th February, 2023)

**THE ASSAM DARRANG AND LAKHIMPUR DRISTICTS  
(ASSIMILATION OF LAWS ON STATE SUBJECTS)  
(REPEALING) ACT, 2022**

